

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


21.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.147/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA/66/2016 & CA/133 Of 2017 In CP No.3/111/CB/2008 TP No. 147/HDB/2016
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd
NAME OF THE PETITIONER(S)	Chandrakant Agarwal & (12) Others
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd
UNDER SECTION	111/111A

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Bipin Shukla	Adv.	9820046084	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram <i>For impleading Respondent</i>	PCS	9849056652	

ORDER

Heard Mr. Bipin Shukla, Learned Counsel for the Petitioner. Mr. S. Chidambaram, Learned PCS for the Respondent. At their request the case is posted to 07.03.2018. Meanwhile they are directed to complete all pleadings and get ready to argue on main CP.


Member (Tech)


Member (Judl)